



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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October 11, 2021

On Tap Special Long-Term Repo Operations (SLTRO) for Small Finance Banks (SFBs)

As announced in the [Statement on Developmental and Regulatory Policies on October 08, 2021](#), in recognition of the persisting uneven impact of the pandemic on small business units, micro and small industries, and other unorganised sector entities, the SLTRO facility has been extended up to December 31, 2021 and made available on tap, to ensure extended support to these entities.

2. The revised operational guidelines/ details are given in [Annex-1](#).

Press Release: 2021-2022/1023

(Yogesh Dayal)
Chief General Manager

The revised operational guidelines/ details of the on tap SLTRO scheme are as under:

- a) The scheme will remain operational till December 31, 2021.
- b) All Small Finance Banks (SFBs) eligible under the Liquidity Adjustment Facility (LAF) can participate in the Scheme. There is no tenor restriction regarding lending by SFBs under the scheme. However, the SFBs will have to ensure that the amount borrowed from the RBI should at all times be backed by lending to the specified segments till maturity of the SLTRO. Furthermore, SFBs should endeavour to lend within a reasonable period, i.e., not later than 30 days from the date of availing the funds from RBI.
- c) The Scheme will now be operationalised on tap. **Accordingly, the last tranche of the SLTRO auction due on October 14, 2021, announced vide our [Press Release 2021-2022/181 dated May 07, 2021](#), will not be conducted.**
- d) SFBs can place requests for funds in the format enclosed in [Annex-2](#), through e-mail. The Reserve Bank will aggregate all such requests received and release funds every Monday (on the subsequent working day if Monday is a holiday) by initiating a 3-year repo contract at repo rate with the requesting bank.
- e) If a bank places multiple requests during the week, all such requests will be aggregated, and a single repo contract will be created on the date of operation.
- f) Requests from SFBs desirous of availing funds from the RBI will be subject to availability of funds as on the date of application, i.e., funds cannot be guaranteed in case the total amount of ₹10,000 crore is already availed.
- g) In case the requested amount exceeds the remaining amount under the scheme on the date of operation, the remaining amount will be distributed on pro-rata basis among all the eligible requests.

- h) The Reserve Bank reserves the right to decide the quantum of allotment and /or accept/reject any or all the requests, either wholly/partially, without assigning any reason thereof.
- i) The reversal of these operations would take place at the 'start of day' on the day of maturity.
- j) The eligible collateral and margin requirements will remain the same as applicable for LAF operations. The requesting bank must ensure that sufficient amount of securities is available in its Repo constituent account on the date of operation. All other terms and conditions as applicable to LAF operations, including facility for security substitution, will also be made applicable to the scheme, mutatis mutandis.
- k) The amount utilised under the Scheme will be informed to market participants in the Money Market Operations (MMO) press release.
- l) All queries/clarifications regarding operational aspects of the facility may be directed to the Financial Markets Operations Department through [e-mail](#) and/or telephone (022-22630982). All technical issues may be directed to the e-Kuber Helpdesk through [email](#) with a copy to laffmd@rbi.org.in and/or telephone (022-27595662/67/022-27595591 /92/93/94).

Annex-2

REQUEST FORM FOR AVAILING FUNDS UNDER ON TAP SPECIAL LONG-TERM REPO OPERATIONS (SLTRO) FOR SMALL FINANCE BANKS (SFBs)

The Chief General Manager
Financial Markets Operations Department
Reserve Bank of India
Mumbai

Dear Sir,

Tender for On-tap special long term repo operations for Small Finance Banks

I/We, the undersigned, hereby submit request for availing funds under captioned scheme conducted by the Reserve Bank of India in terms of press release.....dated October, 2021.

2. The details of our request are as under:

A	Name of the Small Finance Bank	
B	Date of the Bid Submission	
C	Date of Settlement (first-leg)	
D	Bid Amount In figures:	
	In words:	
E	Name of the contact person and mobile number	
F	Email/Fax No.	
G	Repo Constituent SGL a/c no.	
H	Current A/c no.	

3. Undertakings

- a) The funds availed under the auction shall be deployed in the manner as notified under the Scheme.
- b) I/We agree to abide by all terms and conditions as applicable to the scheme and any other instruction/communication received in this regard in any manner from Reserve Bank of India.

Yours faithfully,

(Signature of official(s) authorised to operate on SGL/Current Account)

Name _____	Name _____
Designation _____	Designation _____
Date and Office stamp _____	Date and Office stamp _____